

(c) The reasons for the shortfall during the years 1989-90 and 1990-91 are:—

- (i) *Delayed completion of external electrification work and connection;*
- (ii) *Delayed connection of water and*

sewerage system;

(iii) *Slow progress by contractors.*

(d) *Concrete programmes have been chalked out for construction of flats during the next three years as under:—*

<i>Sl. No.</i>	<i>Year</i>	<i>Target for constructions flats</i>
<i>1</i>	<i>2</i>	<i>3</i>
1.	1992-93	26,000
2.	1993-94	26,500
3.	1994-95	36,000
Total		88,500

Influx of Spurious Drugs

2683. SHRI TARA CHAND KHAN-DELWAL:
SHRI BALRAJ PASSI:
SHRIMATI SUMITRA MAHAJAN:
SHRIMATI MAHENDRA KUMARI:
SHRI PRABHU DAYAL KATHERIA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government propose to monitor the production of durgs and medicines by small scale units to check the growing influx of spurious durgs;

(b) if so, the details thereof;

(c) the number of deaths occurred due to consumption of spurious drugs in the country during the last one year;

(d) whether the Union Government have conducted any raids on manufacturer of spurious drugs units in the country during the last three years; and

(e) if so, the details thereof and steps Government propose to take to check the sale and production of spurious drugs in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) and (b). Under the Drugs & Cosmetics Act, 1940 and Rules thereunder, the State Governments are responsible for exercising and monitoring control over durgs manufactured, sold and distributed by all companies, including small scale units in the country.

(c) The Commissioner, Food & Drugs Administration, Maharashtra had informed that death of one patient occurred in the Bombay Hospital, Bombay, following administration of Sodium Bi-Carbonate Injection manufactured by M/s Intra Laboratory, Patna, Bihar.

(d) and (e). A statement giving details of raids conducted by Central Drugs Inspectors on manufacturers of spurious drugs in the country during the last three years is attached.

STATEMENT

Statement showing the raids conducted by the central drug inspectors to unearth manufacturers of spurious drugs during 1988-89, 1989-90 & 1990-91

Sl.No.	Name of the drug	Manufacturer's name	Action taken
1	2	3	4
1.	Lysol I.P.	Allegedly manufactured by M/s Bengal Chemical & Pharmaceutical Works, Calcutta, West Bengal	A case has been launched in the court of Law against M/S. Aekay Pharmaceuticals, Madras for manufacture and sale of this spurious drug in the name of M/s. Bengal Chemical & Pharmaceutical Works, Calcutta.
2.	(a) Sulphadiazine Tablets (b) Timethoprim & Sulphamethoxazole Tablets	M/s. Modern Pharmaceuticals, Tirur, Kerala	The case has been handed over to the State Drugs Controller, Kerala for necessary action.
3.	(a) Kemitron Tablets Nabad, Karnataka (b) Kemicillin Capsules	M/s. Synthokem Pharmaceuticals, accused persons were arrested at	The firm is a fictitious one. The Hyderabad. Investigation is in progress.

Sl.No.	Name of the drug	Manufacturer's name	Action taken
1	2	3	4
4.	(a) Tetracycline Capsule (b) Ampicillin Capsules	M/s. Cureall India, Mangalore, Karnataka	The Drug Controller, Karnataka has launched prosecution against the firm.
5.	Doxycycline Capsules	M/s. Chembiotics, Hyderabad, Andhra Pradesh.	The case was handed over to Drugs Controller, Andhra Pradesh who has cancelled the manufacturing licence of the firm.
6.	(a) Water for Injection I.P. (b) Oxytocin Injection	Manufacturer without valid drug licence. Situated at Boring Road, Patna, Bihar. Using the label of M/s. Deo Chemicals (P) Ltd., of Saran, Bihar.	Prosecution launched by State Drugs Control Authority, Patna, Bihar.